



\$~1, 2, 3, 4, 5 (Original side) & 36 (Appellate-2022 list)

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ARB. A. (COMM.) 63/2021 & I.A. 14257/2021, I.A. 3121/2022

FUTURE COUPONS PRIVATE LIMITED & ORS.

..... Appellants

versus

AMAZON.COM NV INVESTMENT HOLDINGS LLC & ANR.

..... Respondents

Through: Mr. Gopal Subramaniam,
Mr. Rajiv Nayar, Mr. Gourab Banerji,
Mr. Mukul Gupta, Mr. Arun Kathpalia, Mr. Amit
Sibal, Mr. Nakul Dewan, Mr. Gaurav Bhatia,
Senior Advocates with Mr. Anand S Pathak,
Mr. Amit Mishra, Mr. Shashank Gautam, Ms.
Sreemoyee Deb, Mr. Vijay Purohit, Mr. Mohit
Singh, Ms. Anubhuti Mishra, Ms. Samridhi
Hota, Mr. Shivam Pandey, Ms. Nikita Bangera,
Mr. Pratik Jhaveri, Ms. Didon Misri,
Mr. Chetan Chawla, Mr. Faizan Mithaiwala, Mr.
Vijayendra Pratap Singh, Mr. Rachit Bahl, Ms.
Roopali Singh, Mr. Abhijnan Jha, Mr. Priyank
Ladoia, Mr. Tanmay Sharma, Ms. Vanya
Chhabra, Mr. Arnab Ray, Mr. Vedant Kapur,
Mr. Shaurya Mittal, Mr. Abhisar Vidyarthi,
Mr. Kartik Nayar, Mr. Pawan Bhushan, Ms.
Hima Lawrence; Ms. Ujjwala Uppaluri, Adv.
for R-1

Mr. Ameet Naik, Mr. Raghav Shankar,
Ms. Madhu Gadodia, Mr. Abhishek Kale, Mr.
Harshvardhan Jha, Mr. Pankaj Patel, Ms. Ritika
Sinha, Ms. Drishti Rajain, Ms. Arshiya Sharda,
Adv. for Respondent No. 2/FRL

+ ARB. A. (COMM.) 64/2021 & I.A. 14285/2021, I.A. 3120/2022

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FUTURE RETAIL LTD.

..... Appellant

Through: Mr. Ameet Naik, Mr. Raghav Shankar, Ms. Madhu Gadodia, Mr. Abhishek Kale, Mr. Harshvardhan Jha, Mr. Pankaj Patel, Ms. Ritika Sinha, Ms. Drishti Rajain, Ms. Arshiya Sharda, Advs. for Appellant/FRL

versus

AMAZON.COM NV INVESTMENT HOLDINGS LLC & ORS.

..... Respondents

Through: Mr. Gopal Subramaniam, Mr. Rajiv Nayar, Mr. Gourab Banerji, Mr. Mukul Gupta, Mr. Arun Kathpalia, Mr. Amit Sibal, Mr. Nakul Dewan, Mr. Gaurav Bhatia, Senior Advocates with Mr. Anand S Pathak, Mr. Amit Mishra, Mr. Shashank Gautam, Ms. Sreemoyee Deb, Mr. Vijay Purohit, Mr. Mohit Singh, Ms. Anubhuti Mishra, Ms. Samridhi Hota, Mr. Shivam Pandey, Ms. Nikita Bangera, Mr. Pratik Jhaveri, Ms. Didon Misri, Mr. Chetan Chawla, Mr. Faizan Mithaiwala, Mr. Vijayendra Pratap Singh, Mr. Rachit Bahl, Ms. Roopali Singh, Mr. Abhijnan Jha, Mr. Priyank Ladoia, Mr. Tanmay Sharma, Ms. Vanya Chhabra, Mr. Arnab Ray, Mr. Vedant Kapur, Mr. Shaurya Mittal, Mr. Abhisar Vidyarthi, Mr. Kartik Nayar, Mr. Pawan Bhushan, Ms. Hima Lawrence; Ms. Ujwala Uppaluri, Advs. for R-1

+ OMP (ENF.) (COMM.) 17/2021 & EX.APPL.(OS) 880/2021,
EX.APPL.(OS) 881/2021, EX.APPL.(OS) 882/2021,
EX.APPL.(OS) 883/2021, EX.APPL.(OS) 884/2021,
EX.APPL.(OS) 885/2021, EX.APPL.(OS) 886/2021,
EX.APPL.(OS) 887/2021, EX.APPL.(OS) 888/2021,
EX.APPL.(OS) 889/2021, EX.APPL.(OS) 890/2021,

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EX.APPL.(OS)	891/2021,	EX.APPL.(OS)	892/2021,
EX.APPL.(OS)	893/2021,	EX.APPL.(OS)	894/2021,
EX.APPL.(OS)	895/2021,	EX.APPL.(OS)	896/2021,
EX.APPL.(OS)	897/2021,	EX.APPL.(OS)	936/2021,
EX.APPL.(OS)	937/2021,	EX.APPL.(OS)	228/2022,
EX.APPL.(OS)	230/2022,	EX.APPL.(OS)	232/2022

AMAZON.COM NV INVESTMENT HOLDINGS LLC

..... Decree Holder

Through: Mr. Gopal Subramaniam,
Mr. Rajiv Nayar, Mr. Gourab Banerji,
Mr. Mukul Gupta, Mr. Arun Kathpalia, Mr. Amit
Sibal, Mr. Nakul Dewan, Mr. Gaurav Bhatia,
Senior Advocates with Mr. Anand S Pathak,
Mr. Amit Mishra, Mr. Shashank Gautam, Ms.
Sreemoyee Deb, Mr. Vijay Purohit, Mr. Mohit
Singh, Ms. Anubhuti Mishra, Ms. Samridhi
Hota, Mr. Shivam Pandey, Ms. Nikita Bangera,
Mr. Pratik Jhaveri, Ms. Didon Misri,
Mr. Chetan Chawla, Mr. Faizan Mithaiwala,
Mr. Vijayendra Pratap Singh, Mr. Rachit Bahl,
Ms. Roopali Singh, Mr. Abhijnan Jha, Mr.
Priyank Ladoia, Mr. Tanmay Sharma, Ms.
Vanya Chhabra, Mr. Arnab Ray, Mr. Vedant
Kapur, Mr. Shaurya Mittal, Mr. Abhisar
Vidyarthi, Mr. Kartik Nayar, Mr. Pawan
Bhushan, Ms. Hima Lawrence; Ms. Ujjwala
Uppaluri, Advs.

versus

FUTURE COUPONS PRIVATE LIMITED & ORS.

..... Judgement Debtors

Through: Raghav Shankar, Ms. Madhu
Gadodia, Mr. Abhishek Kale, Mr.
Harshvardhan Jha, Mr. Pankaj Patel, Ms. Ritika
Sinha, Ms. Drishti Rajain, Ms. Arshiya Sharda,

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Advs. for Judgment Debtor 2

+ OMP (ENF.) (COMM.) 59/2022 & EX.APPL. (OS) 317/2022,
EX.APPL. (OS) 318/2022

AMAZON.COM NV INVESTMENT HOLDINGS LLC

..... Decree Holder

Through: Mr. Gopal Subramaniam,
Mr. Rajiv Nayar, Mr. Gourab Banerji,
Mr. Mukul Gupta, Mr. Arun Kathpalia, Mr. Amit
Sibal, Mr. Nakul Dewan, Mr. Gaurav Bhatia,
Senior Advocates with Mr. Anand S Pathak,
Mr. Amit Mishra, Mr. Shashank Gautam, Ms.
Sreemoyee Deb, Mr. Vijay Purohit, Mr. Mohit
Singh, Ms. Anubhuti Mishra, Ms. Samridhi
Hota, Mr. Shivam Pandey, Ms. Nikita Bangera,
Mr. Pratik Jhaveri, Ms. Didon Misri,
Mr. Chetan Chawla, Mr. Faizan Mithaiwala, Mr.
Vijayendra Pratap Singh, Mr. Rachit Bahl, Ms.
Roopali Singh, Mr. Abhijnan Jha, Mr. Priyank
Ladoia, Mr. Tanmay Sharma, Ms. Vanya
Chhabra, Mr. Arnab Ray, Mr. Vedant Kapur,
Mr. Shaurya Mittal, Mr. Abhisar Vidyarthi,
Mr. Kartik Nayar, Mr. Pawan Bhushan, Ms
Hima Lawrence; Ms. Ujjwala Uppaluri, Advs.

versus

FUTURE COUPONS PRIVATE LIMITED & ORS.

..... Judgement Debtor

Through:

+ CS (COMM) 493/2020 & I.A. 10377/2020, I.A. 8888/2021

FUTURE RETAIL LTD.

..... Plaintiff

Through: Mr. Ameet Naik, Mr. Raghav
Shankar, Ms. Madhu Gadodia, Mr. Abhishek

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Kale, Mr. Harshvardhan Jha, Mr. Pankaj Patel,
Ms. Ritika Sinha, Ms. Drishti Rajain, Ms.
Arshiya Sharda, Advs. for Future Retail
Limited.

versus

AMAZON.COM NV INVESTMENT HOLDINGS LLC & ORS.
..... Defendants

Through: Mr. Gopal Subramaniam,
Mr. Rajiv Nayar, Mr. Gourab Banerji,
Mr. Mukul Gupta, Mr. Arun Kathpalia, Mr. Amit
Sibal, Mr. Nakul Dewan, Mr. Gaurav Bhatia,
Senior Advocates with Mr. Anand S Pathak,
Mr. Amit Mishra, Mr. Shashank Gautam, Ms.
Sreemoyee Deb, Mr. Vijay Purohit, Mr. Mohit
Singh, Ms. Anubhuti Mishra, Ms. Samridhi
Hota, Mr. Shivam Pandey, Ms. Nikita Bangera,
Mr. Pratik Jhaveri, Ms. Didon Misri, Mr. Chetan
Chawla, Mr. Faizan Mithaiwala, Mr. Vijayendra
Pratap Singh, Mr. Rachit Bahl, Ms. Roopali
Singh, Mr. Abhijnan Jha, Mr. Priyank Ladoia,
Mr. Tanmay Sharma, Ms. Vanya Chhabra, Mr.
Arnab Ray, Mr. Vedant Kapur, Mr. Shaurya
Mittal, Mr. Abhisar Vidyarthi, Mr. Kartik
Nayar, Mr. Pawan Bhushan, Ms. Hima
Lawrence; Ms. Ujjwala Uppaluri, Advs. for D-1

+ W.P.(C) 14967/2021 & CM No. 47253/2021, CM No. 354/2022,
CM No. 487/2022, CM No. 2122/2022, CM No. 7775/2022

AMAZON WHOLESALE INDIA PVT LTD & ANR.

..... Petitioners

Through: Mr. Sidharth Luthra, Sr. Adv. with
Mr. Anand S. Pathak, Mr. Amit Kumar Mishra,
Mr. Rohan Jaitley, Mr. Gaurav Mahajan, Mr.
Abhinav Tandon, Mr. Nakul Gandhi, Mr.

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Tushar Bhatnagar, Mr. Yash Kumar, Mr. Ayush Kaushik, Mr. Angaj Gautam and Mr. Kaustubh Seth, Advs. for Petitioner 1

Mr. Rajiv Nayar and Mr. Mukul Gupta, Sr. Advs. with Mr. Anand S. Pathak, Mr. Amit Kumar Mishra, Mr. Gaurav Mahajan, Mr. Abhinav Tandon, Mr. Nakul Gandhi, Mr. Tushar Bhatnagar, Mr. Yash Kumar, Ms. Manjira Dasgupta, Advs. for Petitioner 2

versus

THE DIRECTORATE OF ENFORCEMENT & ORS.

..... Respondents

Through: Mr. Amit Mahajan, CGSC with Mr. Zoheb Hossain, Spl. Counsel-ED, Mr. Vivek Gurnni and Mr. Kritagya Kumar Kait, Advs.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

ORDER

% **28.03.2022**

At request of Mr. Subramanian, re-notify on 30th March, 2022 at 3 p.m. as he is held up in a personal function.

C. HARI SHANKAR, J

MARCH 28, 2022/kr